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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 376-3254 /Genl./Circulation/West/THC/2025

Dated, Delhi the 30/1/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 3650-3663/R.R (Sessions)/South/Saket/2024 Dated 25.01.2025 along with its enclosure i.e. Mark 'A' (Record of 276 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 13.01.2025 to 18.01.2025 for weeding out) Bearing Diary No. 1203 Dated 27.01.2025 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SITC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 276 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 13.01.2025 to 18.01.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 276 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 13.01.2025 to 18.01.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is also informed that the above mentioned Letter along with enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvidha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)  
District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 3650-3663/R.R (Sessions)/South/Saket/2024

Dated: 25/01/2025

To,

The Ld. Principal District & Sessions Judges,  
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East  
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in  
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of  
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 276 cases in which all Criminal Appeals/Revisions, Complaint  
Cases of Electricity Act for the year, 2013 in Record Room (Sessions), South District, identified during the  
period w.e.f. 13.01.2025 to 18.01.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the  
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts  
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to  
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the  
same to the courts of their district and confirmation be also sent to Record Room Sessions through  
official e-mail id of rrst.ddc@gov.in within 15 days. If reply not received at the stipulated time, it  
will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South  
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

*NeHa*

(NEHA)

Addl. Sessions Judge (SFTC)  
Officer-In-Charge, Record Rooms,  
South District, Saket Courts complex,  
New Delhi.

Encl. : Mark-'A'.

OTC/Genl./west

*mmw*

PD 283 (west)

27/01/2025

							MARK 'A'
SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	R0035012013	CR NO 54/13	FAKHRUDDIN VS STATE	03.04.2013	DISPOSED OFF	315/F/2013	SH.R.K GAUBA DISTRICT JUDGE /ASJ/SOUTH
2.	R0040832013	CA NO 41/13	PANKAJ GUPTA VS MADHU GUPTA & ORS	04.04.2013	ALLOWED	316/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
3.	R0100372012	CA NO 89/12	MOHD. SHAHID VS STATE	04.04.2013	DISPOSED OFF	317/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
4.	R0108782012	CA NO 93/13	MOHD. AKBAR VS STATE	04.04.2013	DISPOSED OFF	318/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
5.	R0053312013	CR NO 84/13	DEEPAK JAIN VS STATE	04.04.2013	DISMISSED	319/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
6.	R0060762013	CR NO 94/13	SMT. GOGI SHARMA VS STATE	04.04.2013	DISMISSED	320/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
7.	R0086002013	CA NO 72/13	ARUN MALHOTRA VS MANOHAR LAL	04.04.2013	DISPOSED OFF	321/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
8.	R0281402012	CA NO 217/12	STATE VS KRIPA RAM & ANR	04.04.2013	ALLOWED	322/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
9.	R0279442012	CA NO 215/12	YOGENDER BHARDWAJ VS STATE	04.04.2013	ALLOWED	323/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
10.	R0058352013	CR NO 90/13	JOGSONS JEWELLERS VS STATE & ORS	08.04.2013	DISPOSED OFF	324/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
11.	R0049372013	CR NO 79/13	STATE VS SIKANDER	08.04.2013	ALLOWED	325/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
12.	R0089232013	CR NO 111/13	M/S MANJU ENTERPRSES (P) LTD. VS M/S VARAD TECIHNLOGIES (P) LTD. & ANR	08.04.2013	DISPOSED OFF	326/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
13.	R0089222013	CR NO 110/13	M/S MANJU ENTERPRSES (P) LTD. VS M/S VARAD TECIHNLOGIES (P) LTD. & ANR	08.04.2013	DISPOSED OFF	327/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
14.	R0039122013	TP(CRL) NO 14/13	RAJESH BERI VS GENISES EDUCATION FOUNDATION	09.04.2013	DISMISSED	330/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

15.	R0197612012	CA NO 134/12	MOHD. NASEEM VS STATE	09.04.2013	DISMISSED	331/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
16.	R0003202013	CR NO 10/13	NEELAM BHALLA VS STATE	09.04.2013	DISMISSED	332/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
17.	R0000202013	CR NO 03/13	MUKESH KUMAR VS RANJIT SINGH (PROP)	09.04.2013	ALLOWED	333/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
18.	R0000192013	CR NO 04/13	MUKESH KUMAR & ORS VS RANJEET SINGH	09.04.2013	ALLOWED	334/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
19.	R0091802013	CR NO 128/13	SUMIT MITTAL VS SANDEEP MADAN	10.04.2013	DISPOSED OFF	335/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
20.	R0035252013	CR NO 52/13	LT.COL.(RETD). JAGDISH PAL SINGH BINDRA VS STATE	10.04.2013	ALLOWED	336/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
21.	R0250812012	CA NO 159/12	MANOJ KUMAR VS STATE	11.04.2013	DISMISSED	337/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
22.	R0020262013	CR NO 35/13	SH. KIHEM PAL & ORS VS STATE	11.04.2013	DISPOSED OFF	338/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
23.	R0034802013	CR NO 47/13	SH. BHUPENDER SINGH CHANNA VS M/S INTEx TECHNOLOGIES (INDIA) PVT. LTD	11.04.2013	ALLOWED	339/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
24.	R0044232013	CR NO 71/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	340/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
25.	R0044212013	CR NO 72/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	341/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
26.	R0044302013	CR NO 73/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	342/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
27.	R0044282013	CR NO 74/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	343/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
28.	R0044242013	CR NO 75/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	344/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
29.	R0044262013	CR NO 76/13	M/S SAMUDRA BIOPHARMA PVT.	11.04.2013	ALLOWED	345/F/2013	SH.R.K. GAUBA DISTRICT

			LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD				JUDGE /ASJ/SOUTH
30.	R0044172013	CR NO 77/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	11.04.2013	ALLOWED	346/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
31.	R0295642012	CR NO 371/12	HARPREET SINGH BATRA & ORS VS STATE	12.04.2013	DISPOSED OFF	347/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
32.	R0275142012	CR NO 343/12	SAKEEL AHMED VS M/S SRIRAM INVESTMENT LTD.	15.04.2013	DISMISSED	348/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
33.	NA	CR NO 30/13	ANIL YADAV VS VIJAY TOURS & TRAVELS	15.04.2013	DISPOSED OFF	349/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
34.	R0275052012	CR NO 344/12	SAKEEL AHMED VS M/S SRIRAM INVESTMENT LTD.	15.04.2013	DISMISSED	350/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
35.	R0041442013	CA NO 45/13	AJMAL KHAN VS STATE	16.04.2013	DISPOSED OFF	351/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
36.	R0039192013	CA NO 38/13	SMT. KANTA DEVI VS STATE	16.04.2013	DISMISSED	352/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
37.	R0077362013	CR NO 103/13	SUNIL KUMAR VS SH.SATISH SHARMA & ORS	18.04.2013	DISMISSED	360/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
38.	R0030772013	CA NO 35/13	ROHTASH THANGELA VS SMT. JYOTI	25.04.2013	DISPOSED OFF	382/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
39.	R0105682013	M NO 05/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	383/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
40.	R0105702013	M NO 06/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	384/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
41.	R0105712013	M NO 07/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	385/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
42.	R0105722013	M NO 08/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	386/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
43.	R0105732013	M NO 09/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY	26.04.2013	WITHDRAW	387/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

			DEVELOPMENT BOARD				
44.	R0105762013	M NO 10/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	388/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
45.	R0105772013	M NO 11/13	M/S SAMUDRA BIOPHARMA PVT. LTD. VS M/S TECHNOLOGY DEVELOPMENT BOARD	26.04.2013	WITHDRAW	389/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
46.	R0038922013	CR NO 62/13	RAMAN VOHRA VS RAJIV PAUL	29.04.2013	DISMISSED	390/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
47.	R0030602013	CA NO 31/13	TINKU VS STATE	29.04.2013	DISPOSED OFF	391/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
48.	R0030612013	CA NO 32/13	TINKU VS STATE	29.04.2013	DISPOSED OFF	392/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
49.	R0030592013	CA NO 33/13	KUNWAR SAËN VS STATE	29.04.2013	DISPOSED OFF	393/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
50.	R0256682012	CA NO 167/12	SH. JAYVEER VS STATE	29.04.2013	ALLOWED	394/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
51.	R0178262012	CA NO 124/12	INDERJEET SINGH VS STATE	29.04.2013	DISPOSED OFF	395/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
52.	R0108712013	CR NO 140/13	SANCHIT VS STATE	30.04.2013	DISPOSED OFF	396/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
53.	R0071112013	CR NO 98/13	SMT. SARLA DEVI GUPTA VS STATE	30.04.2013	DISMISSED	397/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
54.	R0243282012	CC NO 282/12	BSES RAJDHANI POWER LTD VS RAJ KUMAR & ETC	02.01.2013	DAW	398/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
55.	R0245852012	CC NO 284/12	BSES RAJDHANI POWER LTD VS PRABHAT ETC	02.01.2013	DAW	399/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
56.	R0060182011	CC NO 66/11	BSES RAJDHANI POWER LTD VS GURPREET SINGH BINDRA	02.01.2012	DAW	400/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
57.	R0154402012	CC NO 132/12	BSES RAJDHANI POWER LTD VS SUDHIR BHUGUNA	03.01.2013	DAW	405/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
58.	R0113942012	CC NO 118/12	BSES RAJDHANI POWER LTD VS KHUSBOO & ETC	03.01.2013	DAW	406/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
59.	R0154862012	CC NO 111/12	BSES RAJDHANI POWER LTD VS	03.01.2013	DAW	407/F/2013	SH. NAROTTAM KAUSHAL

			MUKESH				ASJ/ELECT./SOUTH
60.	R0283922012	CC NO 320/12	BSES RAJDHANI POWER LTD VS PREM KAUR	03.01.2013	DAW	408/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
61.	R0132642012	CC NO 171/12	BSES RAJDHANI POWER LTD VS SUNITA DEVI & ETC	04.01.2013	DAW	411/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
62.	R0063632012	CC NO 44/12	BSES RAJDHANI POWER LTD VS BHANDU YADAV	04.01.2013	DAW	412/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
63.	R0310232009	CC NO 211/09	BSES RAJDHANI POWER LTD VS SANJAY BIDHURI	04.01.2013	DAW	413/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
64.	R0084802012	CC NO 21/12	BSES RAJDHANI POWER LTD VS SULTAN MOHD.	04.01.2013	DAW	415/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
65.	R0144562012	CC NO 197/12	BSES RAJDHANI POWER LTD VS MOHD. SHAKEEL	05.01.2013	DAW	418/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
66.	R0116672012	CC NO 124/12	BSES RAJDHANI POWER LTD VS CHANDAN ETC	04.01.2013	DAW	419/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
67.	R0154972012	CC NO 168/12	BSES RAJDHANI POWER LTD VS RISHIPAL AND ETC.	04.01.2013	DAW	420/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
68.	R0179212012	CC NO 226/12	BSES RAJDHANI POWER LTD VS MISHINA AND ETC	04.01.2013	DAW	421/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
69.	R0154902012	CC NO 163/12	BSES RAJDHANI POWER LTD VS HARISH KUMAR & ETC	04.01.2013	DAW	423/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
70.	R0044222012	CC NO 25/12	BSES RAJDHANI POWER LTD VS RAIS MALIK & ETC	14.01.2013	DAW	425/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
71.	R0314452012	CC NO 331/12	BSES RAJDHANI POWER LTD VS DARSHAN SINGH & ETC	16.01.2013	DAW	426/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
72.	R0350942009	CC NO 53/09	BSES RAJDHANI POWER LTD VS MANGEY RAM	16.01.2013	CONVICTED	428/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
73.	R0137102012	CC NO 151/12	BSES RAJDHANI POWER LTD VS ASHOK KUMAR CHOUHAN	17.01.2013	DAW	429/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
74.	R0012932013	CC NO 360/12	BSES RAJDHANI POWER LTD VS USHA ETC	17.01.2013	DAW	430/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
75.	R0012922013	CC NO 359/12	BSES RAJDHANI POWER LTD VS BAL KISHAN & ETC	17.01.2013	DAW	431/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
76.	R0316022009	CC NO 333/09	BSES RAJDHANI POWER LTD VS MS.	19.01.2013	AQUITTED	432/F/2013	SH. NAROTTAM KAUSHAL

			RITU CHOUHAN & ETC				ASJ/ELECT./SOUTH
77.	R0139382012	CC NO 189/12	BSES RAJDHANI POWER LTD VS CLEAR SECURED SERVICE P. LTD,	22.01.2013	DAW	434/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
78.	R0144652012	CC NO 202/12	BSES RAJDHANI POWER LTD VS ASHOK PATEL & ETC	22.01.2013	DAW	435/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
79.	R0013472012	CC NO 397/11	BSES RAJDHANI POWER LTD VS MAKSAD HUSAIN	24.01.2013	DAW	437/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
80.	R0318502012	CC NO 339/12	BSES RAJDHANI POWER LTD VS INDER PAL SINGH & ETC	24.01.2013	DAW	439/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
81.	R0339712009	CC NO 303/09	BSES RAJDHANI POWER LTD VS HET RAM	28.01.2013	DAW	440/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
82.	R0278332012	CC NO 306/12	BSES RAJDHANI POWER LTD VS RAJ KUMAR	28.01.2013	DAW	441/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
83.	R0391122009	CC NO 263/09	BSES RAJDHANI POWER LTD VS DINESH PAWAR & ETC	29.01.2013	CONVICTED	442/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
84.	R0351192009	CC NO 526/09	BSES RAJDHANI POWER LTD VS MEHBOOB KHAN	30.01.2013	DAW	444/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
85.	R0227822011	CC NO 02/11	BSES RAJDHANI POWER LTD VS MEHBOOB KHAN	30.01.2013	DAW	446/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
86.	R0013452012	CC NO 395/11	BSES RAJDHANI POWER LTD VS M/S S.S POWER	30.01.2013	DAW	447/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
87.	R0076162012	CC NO 62/12	BSES RAJDHANI POWER LTD VS BALBIR SINGH & ETC	30.01.2013	DAW	448/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
88.	R0086002012	CC NO 76/12	BSES RAJDHANI POWER LTD VS LAL SHAH & ETC	30.01.2013	DAW	449/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
89.	R0284002012	CC NO 316/12	BSES RAJDHANI POWER LTD VS SARAV JEET NAGAR & ETC	30.01.2013	DAW	450/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
90.	R0023462013	CC NO 01/13	BSES RAJDHANI POWER LTD VS KULDEEP SINGH & ETC	29.01.2013	DAW	443/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
91.	R0031302012	CC NO 432/11	BSES RAJDHANI POWER LTD VS RAM NIWAS & ETC	31.01.2013	DAW	451/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
92.	R0090352012	CC NO 32/12	BSES RAJDHANI POWER LTD VS MOHD. TAHIR & ETC	01.02.2013	DAW	456/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
93.	R0284022012	CC NO 315/12	BSES RAJDHANI POWER LTD VS	01.02.2013	DAW	457/F/2013	SH. NAROTTAM KAUSHAL



			SANJAY SAJJWAL				ASJ/ELECT./SOUTH
94.	R018242012	CC NO 218/12	BSES RAJDHANI POWER LTD VS SANJAY	01.02.2013	DAW	458/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
95.	R0322752009	CC NO 77/09	BSES RAJDHANI POWER LTD VS RAM SAHEY	01.02.2013	AQUITTED	460/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
96.	R0322592009	CC NO 75/09	BSES RAJDHANI POWER LTD VS RAM CHET	01.02.2013	AQUITTED	461/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
97.	R0275502012	CC NO 293/12	BSES RAJDHANI POWER LTD VS SUBHASH GUPTA & ETC	04.02.2013	DAW	462/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
98.	R0309292011	CC NO 376/11	BSES RAJDHANI POWER LTD VS RAM MILAN & ETC	04.02.2013	DAW	463/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
99.	R0183002012	CC NO 242/12	BSES RAJDHANI POWER LTD VS RAJINDER KATARIA & ETC	04.02.2013	DAW	464/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
100.	R0189222012	CC NO 245/12	BSES RAJDHANI POWER LTD VS DILIP KUMAR & ETC	04.02.2013	DAW	465/F/2013	SII. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
101.	R0284102012	CC NO 313/12	BSES RAJDHANI POWER LTD VS MEHAR ZAHAN	04.02.2013	DAW	466/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
102.	R0182432012	CC NO 219/12	BSES RAJDHANI POWER LTD VS MOHD. SHOAB AND ETC	05.02.2013	DAW	468/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
103.	R0194262012	CC NO 250/12	BSES RAJDHANI POWER LTD VS SATVIR YADAV & ETC	05.02.2012	DAW	469/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
104.	R0116702012	CC NO 122/12	BSES RAJDHANI POWER LTD VS RINKU	06.02.2013	DAW	470/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
105.	R0278342012	CC NO 297/12	BSES RAJDHANI POWER LTD VS AYUB & ETC	06.02.2013	DAW	471/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
106.	R0282992012	CC NO 243/12	BSES RAJDHANI POWER LTD VS CHANDER PAL	27.07.2012	DAW	473/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
107.	R0144032011	CC NO 183/10	BSES RAJDHANI POWER LTD VS MOHD. ABRAR	07.02.2013	AQUITTED	474/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
108.	R0938532008	CC NO 442/08	BSES RAJDHANI POWER LTD VS PANKAJ	07.02.2013	CONVICTED	475/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
109.	R0134132012	CC NO 174/12	BSES RAJDHANI POWER LTD VS DHARAM RAJ CHOUDHRY & ETC	08.02.2013	DAW	476/F/2013	SII. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
110.	R0054742012	CC NO 28/12	BSES RAJDHANI POWER LTD VS	08.02.2013	DAW	477/F/2013	SH. NAROTTAM KAUSHAL

			SHAKIR HUSSAIN				ASI/ELECT./SOUTH
111.	R0354932009	CC NO 128/09	BSES RAJDHANI POWER LTD VS REKHA JULKA & ETC	12.02.2013	AQUITTED	480/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
112.	R0314462012	CC NO 330/12	BSES RAJDHANI POWER LTD VS SURENDER ETC	14.02.2013	DAW	482/F/2013	SH. NAROTTAM KAUSHAL ASJ/ELECT./SOUTH
113.	NA	M. NO. 01/03	STATE VS DISHU	05.07.2013	DISPOSED	28/F/2013	SH. YOGESH KUMAR KHANNA/ASJ/ SOUTH
114.	R0025442013	RA NO 01/13	KARAN PAL SINGH VS P.I.O SAKET	16.03.2013	DISMISSED	512/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
115.	R0025462013	RA NO 02/13	KARAN PAL SINGH VS P.I.O SAKET	16.03.2013	DISMISSED	513/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
116.	R0158692013	RA NO 10/12	ATUL GOEL VS P.I.O SAKET	16.03.2013	DISMISSED	514/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
117.	R0287542012	RA NO 14/12	OM PRAKASH SHARMA VS P.I.O SAKET	16.03.2013	DISMISSED	515/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
118.	R0075612013	RA NO 05/13	RAVI KAPOOR VS P.I.O	10.04.2013	DISMISSED	516/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
119.	R0063932013	RA NO 04/13	S.C SHARMA VS P.I.O SAKET	16.05.2013	DISMISSED	517/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
120.	R0059692013	RA NO 03/13	VIJAY KUMARI SHRIVASTAVA VS P.I.O SAKET	30.05.2013	DISMISSED	518/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
121.	R0292542012	RA NO 16/12	D.N SHRIVASTAVA VS P.I.O SAKET	31.05.2013	DISMISSED	519/F/2013	SH. YOGESH KHANNA/ ASJ-02 SOUTH
122.	R0003512013	CR NO 18/13	SMT. RAHISHA BEGAM VS SH. DILDER KHAN & ORS	02.05.2013	DISMISSED	520/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
123.	R0073712013	CR NO 100/13	DR. VARUN KUMAR SHARMA VS STATE	02.05.2013	ALLOWED	521/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
124.	R0088472013	CR NO 127/13	SMT. ANJU PRABHAKAR VS STATE	02.05.2013	ALLOWED	522/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
125.	R0108092013	CR NO 136/13	MR. SUNIL AGGARWAL VS STATE	02.05.2013	DISPOSED OFF	523/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
126.	R0026392013	CR NO 37/13	ASIAN DEVELOPERS PVT. LTD VS STATE	03.05.2013	DISPOSED OFF	525/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
127.	R0113502013	CR NO 142/13	VIRENDER KUMAR GUPTA & ANR	04.05.2013	DISPOSED OFF	526/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

			VS STATE & ANR				/ASI/SE
128.	R0027042013	CR NO 38/13	S.D SHARMA VS STATE	06.05.2013	DISPOSED OFF	527/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
129.	R0002812013	CA NO 11/13	RAJESH KUMAR SHARMA VS STATE	06.05.2013	DISPOSED OFF	528/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
130.	R0015082013	CR NO 24/13	DR. VARUNVEER VS GOVT OF NCT OF DELHI	06.05.2013	DISMISSED	529/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
131.	R0113972013	CA NO 85/13	SHRI NIRJHAR GUPTA & ORS VS MRS. HEMA GOEL GUPTA & ORS	06.05.2013	DISPOSED OFF	530/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
132.	R0113562013	CA NO 86/13	NGURSANGLUR SANATE VS D F EMELIN LALRINGZUOL	06.05.2013	DISPOSED OFF	531/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
133.	R0114462013	CR NO 144/13	SURAJ BHAN VS AKHLAQ AHMED QURESHI	06.05.2013	DISPOSED OFF	532/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
134.	R0003922013	CA NO 15/13	SANTOSH KUMAR STATE	07.05.2013	DISMISSED	533/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
135.	R0060832013	CR NO 93/13	PRAN NATH KAKKAR VS STATE	08.05.2013	DISMISSED	534/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
136.	R0117612013	CR NO 147/13	ASHOK SHUKLA VS STATE	08.05.2013	DISPOSED OFF	535/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
137.	R0096942013	CR NO 131/13	ELIAMMA SABASTIAN VS COMMISSIONER OF POLICE & ORS	10.05.2013	ALLOWED	536/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
138.	R0053342013	CR NO 83/13	M/S CALCUTTA INDUSTRIAL CORPORATION VS M/S ZARA INFRASTRUCTURE PVT. LTD	10.05.2013	DISPOSED OFF	537/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
139.	R0055322013	CR NO 85/13	BHARAT KUMAR VS STATE	10.05.2013	DISPOSED OFF	538/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
140.	R0122912013	M NO 12/13	RAMAN VOHRA VS RAJIV PAUL	10.05.2013	DISPOSED OFF	539/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
141.	R0256612012	CA NO 169/12	DR. NARENDER SINGH VS GAYATRI & ORS	13.05.2013	DISPOSED OFF	540/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
142.	R0095672013	CR NO 130/13	SH. VIRPAL SINGH VS SH. DILAWAR SINGH	14.05.2013	DISMISSED	541/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE
143.	R008432012	CA NO 78/12	KAVITA VISHWANATH VS MR. PRAKASH ALOYSIUS	14.05.2013	DISPOSED OFF	542/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASI/SE

144.	R0100112013	CR NO 132/13	VINEET SHARMA VS STATE	16.05.2013	DISMISSED	543/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
145.	R0126122013	CR NO 152/13	RAHISUDDIN VS STATE	17.05.2013	DISPOSED OFF	544/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
146.	R0126112013	CR NO 153/13	SHAKIR ALI VS STATE	17.05.2013	DISPOSED OFF	545/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
147.	R0126072013	CR NO 154/13	MOHD. FARUK VS STATE	17.05.2013	DISPOSED OFF	546/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
148.	R0126922013	CR NO 156/13	MOHD. FARUK VS STATE	18.05.2013	DISPOSED OFF	547/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
149.	R0126932013	CR NO 157/13	RAHISUDDIN VS STATE	18.05.2013	DISPOSED OFF	548/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
150.	R0078712013	CR NO 105/13	S P SHARMA VS STATE & ORS	22.05.2013	DISPOSED OFF	549/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
151.	R0017502013	CR NO 33/13	M/S ESYS INFORMATION TECHNOLOGIES PVT LTD VS TARUN GAUR	27.05.2013	DISPOSED OFF	550/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
152.	R0131842013	MISC. (M) NO 13/13	MADAN MOHAN SINGH VS STATE	27.05.2013	DISPOSED OFF	551/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
153.	R0134272013	CR NO 163/13	SH. S P NEELAM VS SOMNATH BHARTI	28.05.2013	DISPOSED OFF	552/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
154.	R0133282013	CR NO 164/13	VIJAY NARAJN PANDEY VS STATE & ORS	29.05.2013	DISPOSED OFF	553/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
155.	R0133382013	CR NO 165/13	RAM CHANDER PANDEY & ORS VS STATE & ORS	29.05.2013	DISPOSED OFF	554/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
156.	R0036732013	CA NO 37/13	JASMEET SONDHU VS STATE & ANR	31.05.2013	DISPOSED OFF	555/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
157.	R0113642013	CR NO 143/13	MS. ANITA AGGARWAL VS GOVT. OF NCT OF DELHI & ANR	31.05.2013	DISPOSED OFF	556/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
158.	R0107302013	CR NO 138/13	POONAM ARORA VS SUMENDER SINGH	04.07.2013	DISPOSED OFF	666/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
159.	R0165082013	CR NO 202/13	STATE VS SUKHPAL & ANR	04.07.2013	DISPOSED OFF	667/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
160.	R0165212013	CR NO 207/13	STATE VS BURU & ANR	04.07.2013	DISPOSED OFF	668/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

161.	R0306882012	CA NO 237/12	JEET SINGH @ PAPPU VS STATE	04.07.2013	ALLOWED	669/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
162.	R0125992013	CR NO 158/13	KULDIP SINGH KOHLI VS STATE & ORS.	04.07.2013	DISPOSED OFF	670/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
163.	R0165072013	CR NO 208/13	PRAMOD DUTTA VS STATE	04.07.2013	DISPOSED OFF	671/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
164.	R0009032013	CA NO 19/13	ANIMESH KUMAR DUBEY VS STATE	04.07.2013	DISPOSED OFF	672/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
165.	R0165122013	CR NO 204/13	STATE VS VIKASH MUNJAL	08.07.2013	DISPOSED OFF	673/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
166.	R0165202013	CR NO 206/13	STATE VS BALVINDER SINGH	08.07.2013	DISPOSED OFF	674/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
167.	R0253682013	CA NO 162/12	RASH PAL SINGH VS STATE	08.07.2013	ALLOWED	675/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
168.	R0073692013	CR NO 101/13	RAMBIR & ORS VS STATE	08.07.2013	DISPOSED OFF	676/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
169.	R0085822013	CR NO 107/13	SHEO RAJ & ORS VS STATE	08.07.2013	DISPOSED OFF	677/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
170.	R0124022013	CR NO 155/13	GOPAL MOHAN KEDIA VS TRILOCHAN CHAND	10.07.2013	DISPOSED OFF	678/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
171.	R0109702012	CA NO 95/12	VINOD KUMAR VS STATE	01.07.2013	DISPOSED OFF	646/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
172.	R0140952012	CA NO 120/12	PAPPU VS STATE	01.07.2013	DISMISSED	647/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
173.	R0236872012	CA NO 155/12	PRATAP SINGH VS STATE	01.07.2013	ALLOWED	648/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
174.	R0131542013	CA NO 95/13	SAMIR SHEIKH @ SUNNY SHEIKH VS STATE	01.07.2013	DISMISSED	649/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
175.	R0162612013	CR NO 21/13	NARIAN SINGH VS ABHISHEK MISHRA	01.07.2013	DISPOSED OFF	650/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
176.	R0162562013	CR NO 23/13	SOM DUTT & ORS VS ABHISHEK MISHRA	01.07.2013	DISPOSED OFF	652/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
177.	R0162652013	CR NO 22/13	NARAIN SINGH VS ABHISHEK	01.07.2013	DISPOSED OFF	651/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

			MISHRA				/ASJ/SE
178.	R0162582013	CR NO 24/13	RAMESH YADAV VS HEERA PARAHAD MISHRA	01.07.2013	DISPOSED OFF	653/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
179.	R0103012013	CR NO 134/13	SACHIN BAMBA VS AMRITA BAMBA	02.07.2013	DISPOSED OFF	654/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
180.	R0108072013	CA NO 137/13	M/S GODREJ & BOYCE MFG CO LTD VS STATE & ANR	02.07.2013	DISPOSED OFF	655/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
181.	R0127132013	CR NO 159/13	VINEET CHAUDHARY VS STATE	02.07.2013	ALLOWED	656/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
182.	R0199532012	CA NO 135/12	DINESH SINGH VS STATE	02.07.2013	DISPOSED OFF	657/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
183.	R0111122013	CA NO 83/13	SANCHIT VS STATE	02.07.2013	DISMISSED	658/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
184.	R0059542013	CR NO 91/13	ROHIT VS STATE	02.07.2013	DISMISSED	659/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
185.	R0142542013	CR NO 199/13	PARAS CHAUHAN VS STATE	02.07.2013	DISPOSED OFF	660/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
186.	R0073012013	CR NO 99/13	S.B. SINGH & ANR VS STATE	03.07.2013	DISPOSED OFF	661/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
187.	R0107472013	CR NO 139/13	RITA RAJ VS STATE	03.07.2013	ALLOWED	662/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
188.	R0146942013	CR NO 200/13	SH. S. P. SHARMA VS STATE	03.07.2013	DISPOSED OFF	663/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
189.	R0118272012	CA NO 101/12	ANAND KUMAR SINGH VS STATE	03.07.2013	ALLOWED	664/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
190.	R0092522013	CR NO 129/13	JAGMOHAN & ORS VS STATE	04.07.2013	ALLOWED	665/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
191.	R0130462013	CR NO 161/13	SH. ABHJEET SRIVASTAVA VS SH. ADITYA PANDIT	10.07.2013	DISMISSED	679/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
192.	R0280862012	CR NO 252/12	RAGHUNATH SINGH VS SUBHASH SIKRI & ANR	10.07.2013	DISPOSED OFF	680/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
193.	R0129272013	CR NO 20/13	NARENDER KUMAR VS STATE	11.07.2013	D/D	681/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
194.	R0102632013	CR NO 133/13	YASWANT XESS VS STATE	11.07.2013	DISPOSED OFF	682/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

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195.	R0112462013	CR NO 141/13	SANJAY TULI VS RAJESH JAIN & ORS	11.07.2013	DISPOSED OFF	683/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
196.	R0221112012	CA NO 141/12	NURUDDIN VS STATE	11.07.2013	DISPOSED OFF	684/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
197.	R0279252012	CA NO 214/12	SHEELA VERMA VS RAJJI VERMA	11.07.2013	ALLOWED	685/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
198.	R0176572013	CA NO 113/13	STATE VS SUNIL KUMAR	15.07.2013	DISPOSED OFF	686/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
199.	R0177982013	CR NO 122/13	SUMITRA DEVI VS SANJAY KUMAR & ORS	15.07.2013	DISPOSED OFF	687/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
200.	R0147112013	CR NO 06/13	NARESH KHER VS STATE & ORS	16.07.2013	ALLOWED	688/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
201.	R0006552013	CR NO 20/13	ASHOK KUMAR & ORS VS STATE	16.07.2013	DISPOSED OFF	689/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
202.	R0206782012	CA NO 140/12	MOHD. SABIR VS STATE	17.07.2013	ALLOWED	690/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
203.	R0042762013	CA NO 46/13	ABHJIT GHOSH VS ANUSUYA GHOSH	17.07.2013	DISPOSED OFF	691/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
204.	R0134822013	CA NO 99/13	SHIVE NARIAN CHAUDHARY VS STATE	18.07.2013	DISMISSED	692/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
205.	R0028052013	CR NO 44/13	HEERU @ RAHUL VS STATE	18.07.2013	DISMISSED	693/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
206.	R0122112013	CR NO 151/13	RAJ DEV & ORS VS STATE	19.07.2013	DISPOSED OFF	695/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
207.	R0151762012	CA NO 116/12	HARI MANDAL VS STATE	19.07.2013	DISPOSED OFF	696/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
208.	R0015682013	CA NO 24/13	VIKAS DHAIYA VS POONAM & ANR	19.07.2013	DISMISSED	697/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
209.	R0003192013	CR NO 11/13	HARJEET SINGH MENDIRATTA VS STATE	22.07.2013	DISMISSED	698/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
210.	R0001142013	CA NO 06/13	KASHMIR SINGH VS STATE	22.07.2013	DISMISSED	699/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
211.	R0040492013	CA NO 43/13	KAMLESH KUMARI VS SAFYA	22.07.2013	DISPOSED OFF	700/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

			BHAN SHARMA				/ASJ/SE
212.	R0040482013	CA NO 42/13	KAMLESH KUMARI VS SATYA BHAN SHARMA	22.07.2013	DISPOSED OFF	701/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
213.	R0187182013	M NO 14/13	RAVINDER CHAUHAN VS RAHUL	20.07.2013	DISPOSED OFF	702/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
214.	R0044322013	CR NO 78/13	OM PRAKASH VS KIRAN SINGH & ORS	22.07.2013	ALLOWED	703/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
215.	R0000252013	CR NO 05/13	KAILASH CHOUDHARY VS STATE & ORS	23.07.2013	DISPOSED OFF	704/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
216.	R0116172013	CR NO 145/13	PATAN DIN CHAUHAN VS STATE	23.07.2013	DISPOSED OFF	705/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
217.	R0288462012	CR NO 228/12	DALIP SINGH VS STATE	23.07.2013	DISPOSED OFF	707/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
218.	R0190122013	CR NO 221/13	SH. KAMAL BHUSHAN VASHISTH ETC VS STATE & ORS	23.07.2013	DISPOSED OFF	708/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
219.	R0193182013	CR NO 223/13	YOGRAJ VERMA VS MANOJ SINGHAL @ SONU	25.07.2013	DISPOSED OFF	709/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
220.	R0068312013	CR NO 96/13	SMT. PUSHPA KHANNA VS NAVDEEP AHLAWAT	29.07.2013	DISPOSED OFF	710/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
221.	R0131632013	CR NO 162/13	DEVENDER NARANG VS STATE	29.07.2013	DISPOSED OFF	711/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
222.	R0134842013	CR NO 167/13	SUNIL DAHIHYA & ORS VS M/S KAMAL ISPAT PVT. LTD. & ORS	30.07.2013	DISPOSED OFF	712/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
223.	R0134852013	CR NO 168/13	SUNIL DAHIHYA & ORS VS HARISH SHARMA	30.07.2013	DISPOSED OFF	713/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
224.	R0274192012	CA NO 209/12	RAJ KUMAR VS STATE	30.07.2013	DISPOSED OFF	714/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
225.	R0062472013	CA NO 60/13	RAMESH KUMAR VS GAYARASHI	30.07.2013	DISPOSED OFF	715/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
226.	R0054982013	CA NO 56/13	SH. RAM YAGYA & ORS VS GAYATRI DEVI	31.07.2013	D/D	716/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
227.	R0015432013	CR NO 25/13	NIRMAL CHANDRA ROY VS STATE (NCT OF DELHI)	31.07.2013	DISPOSED OFF	717/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
228.	R0076962013	CA NO 65/13	CHANDER KALA VS RAKESH & ORS	31.07.2013	DISPOSED OFF	718/F/2013	SH.R.K. GAUBA DISTRIC JUDGE



229.	R0190542013	CR NO 246/12	DR ASHOK ARYA VS STATE & ORS	01.08.2013	DISPOSED OFF	719/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
230.	R0237752012	CR NO 154/12	MR. GARIBA VS STATE	01.08.2013	DISPOSED OFF	720/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
231.	R0030792013	CA NO 36/13	SHYAM SUNDER @ SANJAY VS SUNITA	01.08.2013	DISMISSED	721/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
232.	R0216082013	CR NO 25/13	MEHUL SHARMA VS STATE	02.08.2013	DISMISSED	722/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
233.	R0285072013	CA NO 222/12	MAHENDER KUMAR DUGGAL VS MEENA	02.08.2013	DISPOSED OFF	723/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
234.	R0080372013	CR NO 106/13	SUNNY ISRANI VS STATE	02.08.2013	DISMISSED	724/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
235.	R0128402013	CR NO 160/13	NARINDER SHARMA & ANR VS STATE & ORS	05.08.2013	DISPOSED OFF	725/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
236.	R0208212012	CA NO 143/12	GIRIRAJ VS STATE	05.08.2013	DISPOSED OFF	726/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
237.	R0040592013	CR NO 61/13	HARVINDER SINGH VS SEEMA & ANR	06.08.2013	DISPOSED OFF	727/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
238.	R0176582013	CR NO 211/13	MOHIT VS STATE	07.08.2013	DISPOSED OFF	729/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
239.	R0281932012	CR NO 354/12	SHARIF KHAN VS STATE & ORS	07.08.2013	DISPOSED OFF	730/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
240.	R0206882013	CR NO 229/13	RAVINDER KUMAR VS STATE	07.08.2013	DISPOSED OFF	732/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
241.	R0004182013	CA NO 14/13	VED PRAKASH VS NARESH KUMAR	08.08.2013	DISPOSED OFF	733/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
242.	R0004202013	CA NO 13/13	VED PRAKASH VS NARESH CHAND RANA	08.08.2013	DISPOSED OFF	734/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
243.	R0094262013	CA NO 76/13	STATE VS HARISH SHARMA	08.08.2013	DISPOSED OFF	735/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
244.	R0209442013	CR NO 231/13	S. P. SHARMA VS STATE & ORS	12.08.2013	DISPOSED OFF	736/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
245.	R0209932013	CR NO 232/13	PRAMOD KUMAR RASTOGI VS	12.08.2013	DISPOSED OFF	737/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

			STATE				/ASJ/SE
246.	R0068272013	CA NO 61/13	VIRENDER KUMAR VS STATE	13.08.2013	DISPOSED OFF	738/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
247	R0183452013	CR NO 217/13	SULTANA VS SHIBA & ORS	14.08.2013	DISMISSED	739/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
248.	R0059552013	CR NO 92/13	JAG RAM VS STATE & ORS	21.08.2013	DISMISSED	741/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
249.	R0163912013	CR NO 201/13	LARK LOGISTICS PVT. LTD VS AMIT SENGAR	21.08.2013	ALLOWED	742/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
250.	R0191502012	CA NO 131/12	PAWAN KUMAR VS STATE	21.08.2013	DISPOSED OFF	743/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
251.	R0052762013	CR NO 82/13	UPENDER KUMAR VS STATE	22.08.2013	DISPOSED OFF	744/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
252.	R0200722013	CR NO 224/13	RAKESH UPPAL ETC. VS STATE	27.08.2013	ALLOWED	745/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
253.	R0258372012	CA NO 170/12	SOHAN DASS VS STATE	27.08.2013	ALLOWED	746/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
254.	R0258572012	CA NO 172/12	LALTA PRASHAD VS SHOBHA & ORS	27.08.2013	DISPOSED OFF	747/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
255.	R0122082013	CR NO 150/13	SURYA KANT GUPTA & ANR VS RAJEEV AGGARWAL & ORS	27.08.2013	DISMISSED	748/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
256.	R0210812013	CA NO 131/13	PRADEEP KR. GUPTA VS AMIT KUMAR	29.08.2013	DISPOSED OFF	749/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
257.	R0232032013	CR NO 241/13	MRIDUL PESTICIDES & ANR VS CHEMTURA CHEMICAL (I) PVT. LTD	30.08.2013	DISPOSED OFF	751/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
258.	R0230932013	CA NO 144/13	SUSHANT VS STATE	30.08.2013	DISPOSED OFF	752/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
259.	R0095712013	CA NO 77/13	RAJESH KADIAN VS SAVITA KADIAN	02.09.2013	DISPOSED OFF	753/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
260.	R0227012013	CA NO 140/13	MEENA BEGUM VS STATE	02.09.2013	DISPOSED OFF	754/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
261.	R0201402013	CR NO 225/13	SMT. SUNITA BHATI VS SMT. BIRENDER KUMAR	03.09.2013	ALLOWED	755/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
262.	R0011502013	CA NO 23/13	BISHAN SINGH VS M/S TRUE LINK	03.09.2013	DISPOSED OFF	756/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

			ENTERPRISES				/ASJ/SE
263.	R0093162012	CA NO 86/12	KULDEEP CHAND VS HARCHARAN SINGH	04.09.2013	DISPOSED OFF	757/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
264.	R0045612013	CA NO 48/13	PAWAN CHAWLA VS MANISH VERMA	05.09.2013	ALLOWED	758/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
265.	R0202582013	CR NO 226/13	ARUN KUMAR GUPTA VS STATE & ANR	06.09.2013	DISPOSED OFF	759/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
266.	R0063952013	CR NO 95/13	MOHAMMED HANIF & ORS VS STATE	09.09.2013	DISPOSED OFF	760/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
267.	R0245042013	CR NO 253/13	JAMSHED & ORS VS STATE	09.09.2013	DISPOSED OFF	761/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
268.	R0248162013	CR NO 258/13	ABHITABH SINGH VS NITIKA SINGH	11.09.2013	DISPOSED OFF	762/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
269.	R0251152013	CR NO 259/13	M/S BAFANA DALL INDUSTRIES VS TINNA VITERRA PVT. LTD	13.09.2013	DISPOSED OFF	763/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
270.	R0251002013	CR NO 260/13	NEETA RAHEJA VS PARTHASARATHY	16.09.2013	DISPOSED OFF	764/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
271.	R0325532012	CA NO 01/13	NIRDESH MALIK VS KAMAYANI MALIK	20.09.2013	D/D	765/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
272.	R0259512013	CR NO 267/13	ASHOK KUMAR DHINGRA VS STATE & ANR	20.09.2013	DISPOSED OFF	766/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
273.	R0244982013	CR NO 34/13	RAMESH CHAND AGGARWAL VS STATE	23.09.2013	DISMISSED	767/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
274.	R0060792013	CA NO 58/13	SUBHAN MALIK VS VED PRAKASH TIWARI	01.10.2013	DISPOSED OFF	768/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
275.	R0060802013	CA NO 59/13	SUBHAN MALIK VS LALA RAM	01.10.2013	DISPOSED OFF	769/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
276.	R0230172013	CA NO 123/13	PRAVEEN KUMAR VS STATE	01.10.2013	DISPOSED OFF	770/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE